

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 29
IVN.P 71/2023
In
C.P. (IB)/606(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **23.04.2024**

NAME OF THE PARTIES: PERFECT RECOVERY CONSULTANCY
PVT. LTD V/s NAVNEET SINGH GOGI

Section 95(1) OF THE Insolvency And Bankruptcy Code, 2016

ORDER

1. Adv Shavez Mukri for the Petitioner present. Mr. Mahesh Dube, Ld. Counsel for intervenor present. Ms. Sushma Satpute, Ld. Counsel for the Auction Purchaser.
2. The RP has not placed the report on record. The RP is directed to expedite the filing of report.
3. List this matter on 15.05.2024.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)